

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: RA 03/2003 in OA 91/2003

Applicant (s) Jamil Khan Respondent (s) UOI & Others
Advocate for Respondent (s)

Advocate for Applicant (s)

ORDER OF THE TRIBUNAL

NOTES OF THE REGISTRY

7.5.2003

Mr. Nand Kishore, Counsel for the applicant.

Heard. We have perused the order of the Tribunal dated 22.1.2003 and also, the Review Application.

2. It is seen that in the OA though two reliefs had been claimed but in fact the applicant wanted higher seniority over one Shri Ajay Dixit. The respondents withdraw the earlier order and restore the position of the applicant, which was seen from in the seniority list dated 10.9.98. Thus the grievance of the applicant was redressed and this OA was rightly dismissed as having become infructuous.

3. The contention of the applicant is that in the seniority list dated 10.9.98, the applicant had not been assigned correct seniority over Shri Ajay Kumar Dixit.

4. Since the seniority list dated 10.9.98 was not challenged through the OA, there is no merit in the Review Application and it is accordingly dismissed.

APN
(A.P. NAGRATH)
MEMBER (A)

G.L. GUPTA
(G.L. GUPTA)
VICE CHAIRMAN

*Concise Statement
Review Application
old 970703*